

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:746
ANSWERED ON:05.12.2003
BAD DEBTS
MANSUKHBHAID. VASAVA;RATNA SINGH

Will the Minister of FINANCE be pleased to state:

(a) the details of cases where the Debt Recovery Tribunal have passed orders to attach Government properties after the Centre/State Governments failed to honour the outstanding loans and counter guarantee given by the Banks, financial institutions like IDB and the IFCI during the last three years; and

(b) the present status of these cases?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

(a) and (b) The information is being collected and will be laid on the Table of the House.